MR. CHAIRMAN: You see Kanwarjee, you have put forth your view, now let him speak. Azmijee, your notice is for L.P.G. Agency. You speak on that.

SHRI ILIYAS AZMI: Minister of Petroleum has given a statement that in every town of 20 thousand population, gas agency has been opened. I have an objection to it. This is a grossly wrong statement. Any minister should not give wrong statement publicly. In my constituency two towns of Mohammad and Tihani have more than 20 thousand population. For both of these towns two years back, Hindustan Petroleum has given an advertisement for opening of L.P.G. Agencies. Since two years, thousands of applications are lying, but nothing has happened. I want to now that by what time they would be opened?.......(Interruptions)

Mr. Chairman Sir, oath should have been taken in Urdu but the responsibility of administering oath rests with the speaker and not with the government. .......(Interruptions)\*

[English]

MR. CHAIRMAN: Nothing will go on record.

[Translation]

SHRI SHIVRAJ SINGH (Vidisha): Honourable Chairman, Sir, vesterday, again a rail-accident took place. Shekhawati Express near Mahendragarh derailed. In it 13 people were injured. In this accident three rib-bones of United Front's Minister Shri Sheesh Ram Ola's were broken. Narrating his horrowing experience, he told us that nobody reached there till two and a half hours. After two and a half hours S.D.M. arrived but he did not bring any Medical team with him. And neither any arrangement was made for providing any relief to the victims. For three hours, the Minister kept shouting. No relief work had begun. On his own, the Minister got admitted himself in Ram Manohar Lohia Hospital. When a Minister faces this type of situation, you can very well imagine the plight of other injured people. Not one but many train acidents are taking place. Nobody expresses wonder at these accidents but wonders the day on which no accident takes place. Near my constituency of Bhopal, Vidisha Karnataka, Andhra, Malwa Express was derailed. Railway Minister announces about the probe but he does not attempt to stop these accidents. We do not expect from our Rail Minister that like Shashtrijee he should resign after one accident but in the name of cleanliness he should not play the drama of cleanliness. This will not improve rail-arrangements. Either the Minister should take stern measures to curb the train accidemts or should resign. People today sit in the Train chanting Hanuman Chalisa ......(Interruptions) Mr. Chairman Sir, Railway Minister is sitting silently. He should express his reactions on it ......(Interruptions)

[English]

MR. CHAIRMAN: It is not fair. Please go and meet him.

.....(Interruptions)

\*SHRI HARADHAN ROY (Asansol): Mr. Chairman. Sir. I have given notice to speak in Bengali. The problem of unemployment is a burning issue today. Unemployment prevailing in our country has assumed serious dimensions in recent years. It is rampant both in rural and urban areas as well as among the industrial labour and educated people. Sir, the number of job seekers on the live register of employment exchange of the country as on 31.12. 96 is 37429.6. Besides lakhs of people who have not registered themselves in employment exchange do not have any regular job. So they also come under the category of unemployment. The labour force in India is 339.2 milllion. i.e., 37.4% of the total population.

MR. CHAIRMAN: Please try to finish soon.

SHRI HARADHAN ROY: Yes Sir, I won't take much time. The labour force comprising 37.4% of the total population does not get any job regularly. Some of them get job regularly, some get for a period only and some do not get any employment. So there is dissatisfaction, frustration among these people .......(Interruptions)

MR. CHAIRMAN : Haradhan Babu, please do not speak for long.

SHRI HARADHAN ROY: Yes Sir, I should conclude soon. Sir, 80% of the workers are living in rural areas of which 63% is engaged in agriculture. 85% of the workers is self employed or are employed on casual wages, only 15% of the work force have regular salaried job. So, the casual workers because of irregular job do not have fixed income. This also gives rise to unemployment. Besides, so many PSUs, industries have either become sick or are being closed resulting in large number of unemployment. Due to frustration and dissatisfaction these youths are drawn towards all kinds of illegal activities and anti social elements. They are being used by the vested interests also. The trend towards violence. separatism, secession and divisive forces are the result of morbid picture of unemployment. So, I urge upon the Government to make the sick industries viable and not to close the factories and also to make employment generated schemes for the job seekers. ....(Interruptions)

[Translation]

MR. CHAIRMAN: You will get chance not today but tomorrow

.....(Interruptions)

SHRI RAM SAGAR (Barabanki): Mr. Chairman Sir, we want to raise the matter of Uttar Pradesh......(Interruptions)

MR. CHAIRMAN: You meet the Hon'ble Speaker. If you have any problem you should meet the Hon'ble Speaker.

<sup>\*</sup> Not recorded.

<sup>\*</sup> Translation of the speach originally delivered in Bengali.